

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 26-03-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	M.A.No. 125 &152 of 2016(SZ) IN Application No. 103 of 2016(SZ)	Puducherry Environment Protection Association, Rep. by its Secretary, K.Irisappan, Koodapakkam Post Vs Union of India, Rep. by its Secretary, The Ministry of Environment, Forests and Climate Change, New Delhi and others	M/s. A.Yogeshwaran Counsel for Applicant M/s.M.R Gokul Krishnan for R1 M/s.Me.Sarashwathy for R2 M/s. H. Yasmeen Ali for R3 & R4 M/s.Dr.Sudhir Ravindran for R5	03-05-2019
2	M.A.No 126 of 2016 (SZ) IN Appeal No. 123 of 2016(SZ)	Puducherry Environment Protection Association, Rep. by its Secretary, K.Irisappan, Koodapakkam and post Vs Union of India, Rep. by its Secretary, The Ministry of Environment Forests and Climate Change, New Delhi and others	M/s. A.Yogeshwaran Counsel for Appellant M/s.M.R Gokul Krishnan for R1 M/s.Me.Saraswathy for R2 M/s. H. Yasmeen Ali for R3 & R4 M/s.Dr. Sudhir Ravindran for R5	03-05-2019
3	M.A.No.205 of 2017(SZ) IN Application No.228 of 2016(SZ)	D.Yugandhar Madan Mohan Rao, Guntur District Vs TGV Krishna Reddy Guntur District, Andhra Pradesh and 5 others	M/s.G.Sai Krishna Srinivas L.G.Sahadevan Counsel for Applicant M/s. J.Srinivas Mohan for R1 M/s.H.Yasmeen Ali for R2 & R3 M/s.T.Sai Krishnan for R5 M/s.Karthikeyan for R6	03-05-2019

	Application No.228 of 2016(SZ)	TGV Krishna Reddy Guntur District, Andhra Pradesh Vs The State of Andhra Pradesh Rep., by its Prl Secretary Department of Mines & Geology Government of Andhra Pradesh, Secretariat, Hyderabad and 4 others	M/s. J.Srinivas Mohan Counsel for Applicant M/s.H.Yasmeen Ali for R1 & R2 M/s.G.Sai Krishna Srinivas L.G.Sahadevan for R4 M/s.T.Sai Krishnan for R5 M/s.Karthikeyan for R6	
4	Application No.116 of 2017(SZ)	P.Thiruvarasan, Chidambaram Taluk, Cuddalore District Vs The Executive Officer, Chidambaram Taluk, Cuddalore District And 6 others	M/s.R.Gururaj Counsel for Applicant M/s E.Manoharan for R1 M/s. Abdul Saleem for R2,R3 M/s. H.Yasmeen Ali for R4,R5 M/s.L.G.Sahadevan for R6 & R7	03-05-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
5	M.A.No.182 of 2017 IN Application No. 87 of 2016(SZ)	Kalaiselvam, Bhuvanagiri Taluk, Cuddalore District and others Vs The Union of India, Rep. by its Secretary to Government, MoEF & CC, New Delhi and others	M/s. M.Sivavarthanan, Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.E.Manoharan for R2 & R3 M/s.S.Azhagam Perumal for R4 M/s .K.Parthasarathy for R5	03-05-2019
	Application No. 87 of 2016(SZ)	Kalaiselvam, Bhuvanagiri Taluk, Cuddalore District and others Vs The Union of India, Rep. by its Secretary to Government, MoEF & CC, New Delhi and others	M/s. M. Sivavarthanan, Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.E.Manoharan for R2 & R3 M/s.S.Azhagam Perumal for R4 M/s .K.Parthasarathy for R5	

6	Application No.81 of 2017 (SZ)	Pudhucherry Environment Protection Association Rep.,by its Honorary President Mr.R.Kothandaraman Pudhucherry Vs Central Pollution Control Board, Rep., by its Member Secretary Karnataka	M/s. Yogeshwaran Counsel for Applicant M/s. T.N.C. Kaushik for Respondent	03-05-2019
7	Application No.221 of 2017 (SZ)	Sairam Avenue First Cross Street Owners and Residents Welfare Association, Rep.,by its Secretary, K.Thiagarajan Vs The Department of Urban Development, Rep.,by the Secretary in Charge, State of Tamil Nadu, Secretariat, Chennai, and 3 others	M/s. P.Anbarasan Counsel for the Applicant M/s. E.Manoharan for R1 M/s. Rita Chandrasekar for R2 M/s. R.Suriya Prakash for R3 & R4	03-05-2019

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Registrar I/C